

- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. *See* No. L.T. 10839/16/19]
- (ii) (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10836/16/19]

Report and Accounts (2017-18) of the NMDFC, New Delhi and related papers

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री; तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डा. वीरेन्द्र कुमार): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1)(ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(a) Twenty-fourth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller -and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 10801/16/19]

Reports and Accounts (2017-18) of various Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Chittaranjan National Cancer Institute, Kolkata (CNCI), for the year 2017-18.
- (b) Annual Accounts of the Chittaranjan National Cancer Institute, Kolkata (CNCI), for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.